



SPECIAL LOK ADALAT IN HON'BLE SUPREME COURT

From 29.07.2024 to 03.08.2024

If you wish to settle your case(s) pending before the Hon'ble Supreme Court through this Special Lok Adalat by way of compromise, you may contact any nearest office of District Legal Services Authority at the earliest, but not later than 28.07.2024 for getting your case listed in the Special Lok Adalat scheduled to be held from 29.07.2024 to 03.08.2024.

Category wise details of the cases to be taken up in the Special Lok Adalat scheduled to be held in the Hon'ble Supreme Court is as under: -

- Labour matters
- Cheque bounce matters (Section 138 NI Act)
- Accident Claim Cases (Motor Accident Claim)
- Other compensation matters
- Family Law matters
- Services related matters
- Rent matters
- Academic matters
- Maintenance related issues
- Mortgage matters
- Consumer Protection matters
- Transfer Petitions (Civil and Criminal)
- Matters relating to Recovery of amount
- Criminal Compoundable matters
- Land Disputes matters
- Other Civil matters

For more information, please contact/call the office of the nearest District Legal Services Authority or Goa State Legal Services Authority, as per the below mentioned details:-

Goa State Legal
Services Authority,
Porvorim Goa
ms-gslsa.goa@inc.in
0832-2492664

District Legal
Services Authority,
North Goa, Panaji
reg-ngdlsa.goa@gov.in
0832-2420170

District Legal
Services Authority,
South Goa,
Margao
dlsa-
margao.goa@gov.in
0832-2733226